THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated Shillong ___ February, 2023.

NO.HCM.II/123/2015/Pt/Estt./ : With the approval of the Hon'ble the Chief Justice, it is hereby notified that the High Court of Meghalaya, the District Judiciary, the Meghalaya State Judicial Academy and the Meghalaya State Legal Services Authority shall remain closed on 27th February, 2023 on account of the "General Elections to the Meghalaya Legislative Assembly 2023".

By Order,

REGISTRAR GENERAL

Memo. No.HCM.II/123/2015/Pt/Estt./ 445A Dated Shillong 19th February, 2023. Copy to:-

- 1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 4. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of information.
- 5. The Private Secretary to the Advocate General of Meghalaya, Shillong for favour of information.
- 6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of information.
- 7. The Director, Meghalaya State Judicial Academy, Shillong for favour of information.
- 8. All District & Sessions Judges, Meghalaya for favour of information.
- 9. The Joint Registrar-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of information.
- 10. The Judicial Magistrate First Class, Mairang District Court for favour of information.
- 11. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra/ Amlarem/ Dadenggre for favour of information.
- 12. The Central Project Coordinator, High Court of Meghalaya, Shillong for favour of information.

- 13. All Joint Registrars/Deputy Registrars/Assistant Registrars High Court of Meghalaya, Shillong for favour of information.
- 14. The Deputy Solicitor General, Shillong for favour of information.
- 15. The Central Government Standing Counsel, Shillong for favour of information.
- 16. The President/Secretary, all Bar Associations in the State for favour of information.
- 17. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
 - 18. Notice board.
 - 19. Office File.

REGISTRAR GENERAL